GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION NO. 1686 TO BE ANSWERED ON 30.07.2025

PRIVATE FM RADIO PHASE-III POLICY.

1686. DR. C M RAMESH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is true that the Cabinet has approved e-auction of 730 channels under Private FM Radio Phase-III Policy;
- (b) if so, the details of cities which are going to be covered in Andhra Pradesh, district-wise; and
- (c) the details of Revenue that the Government generated from the existing Radio FM Channels since their auction in 2015, Year and city-wise?

ANSWER THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (DR. L. MURUGAN)

(a) to (c):

On 28th August 2024, Government approved the e-auction of 730 Private FM channels in 234 new uncovered cities including 68 channels in Andhra Pradesh.

City-wise details of these channels and revenue generated from earlier auctions are available on ministry's website (Link: https://mib.gov.in/sites/default/files/2024-12/nia_14oct2024_final.pdf and https://mib.gov.in/sites/default/files/2025-07/revenue-160-channels-92-cities.xlsx respectively).
